SHRI BHUPESH GUPTA: Sir, I want to know

MR. CHAIRMAN: Wait; let him answer.

SHRI BHUPESH GUPTA: Together he can.

MR. CHAIRMAN: You can't mix two questions.

SHRI N. M. LINGAM: I wanted to know specifically whether there was an S.O.S. from Orissa asking for immediate relief and if so, may I know that what the Government are doing about it?

SHRI J. S. L. HATHI: The Irrigation and Power Ministry has not received any request from the State Government for financial assistance up till now. But we have sent a Technical Officer to give all technical assistance. And on that aspect whatever is required, we shall give. But the money for relief work is not granted by the Ministry of Irrigation and Power, It is being done by the Home Ministry.

SHRI BHUPESH GUPTA: I am reminded of King Canute.

MR CHAIRMAN: Don't remember about King Canute.

SHRI BHUPESH GUPTA: He could not stop the tide. How is it that the Minister is here? Two floods have taken place and serious havoc has been wrought.

MR. CHAIRMAN: People have suffered.

SHRI BHUPESH GUPTA: For whom we have very great sympathy. How is it that the Ministry does not come into the picture and find out what kind of assistance is required? They should be in a position to state it. PAPERS LAID ON THE TABLE

NOTIFICATION PUBLISHING THE SHIP-PING DEVELOPMENT FUND COMMITTEE (GENERAL) RULES, 1960.

THE MINISTER OF STATE IN THE TRANSPORT MINISTRY OF AND COMMUNICATIONS (SHRI RAJ BAHA-DUR): Sir, I beg to lay on the Table, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958, a copy of the Ministry of Transport and Communications (Department of Transport) Notification G.S.R. No. 938, dated the 8th August, 1960, publishing the Shipping Development Fund Committee (General) Rules, 1960. [Placed in Library. See No. LT-2318/60]

Report (December, 1959) of the Study Team on Community Development-Industrial Pilot Projects

THE PARLIAMENTARY SECRE-TARY TO THE MINISTER OF COM-MUNITY DEVELOPMENT AND CO-OPERATION (SHRI S. D. MISRA): Sir, on behalf of Shri S. K. Dey, I beg to lay on the Table a copy of the Report of the Study Team on Community Development—Industrial Pilot Projects (December, 1959). [Placed in L'brary. See No. LT-2319/60].

NOTIFICATIONS UNDER THE ESSENTIAL COMMODITIES ACT, 1955

THE DEPUTY MINISTER OF AGRI-CULTURE (SHRI M. V. KRISHNAPPA): Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy each of the following Notifications of the Ministry of Food and Agriculture (Department of Food) ---

> (i) Notification G.S.R. No. 941/ Ess. Com., dated the 6th August, 1960, publishing the Bombay Sugar (Export Control) (Amendment) Order, 1960.